

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-1781(ND)2018

**COARM:**

**PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2019**

**NAME OF THE COMPANY: M/s. Indu Kumar & Ors. V/s. M/s. Saha  
Infratech Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

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**Present for the Petitioner:** Mr. Sachin Jain & Ms. Isha Aggarwal, Advocate

**Present for the Respondent:** Ms. Juhi Bhambhani &  
Ms. Varsha Banerjee Advocate

**ORDER**

Ld. Counsel for the Corporate Debtor submits that they would like to settle the claim of the petitioner. In view of the same she prays for an adjournment.

At request adjourned to 26<sup>th</sup> February, 2019.



**(V.K. Subburaj)  
Member (T)**



**(Ina Malhotra)  
Member (J)**